

17. Principal, Railway Staff College, Baroda. . . . . Shri O. D. Agnihotri
18. C.A.O. (R), Central Organisation for Modernisation of Workshops. Shri J.M. Kapoor
19. C.A.O. (R) (Const.), General Railway. . . . . Shri G. Ganesan
20. C.A.O. (R) M.T.P. (R), Bombay. . . . . Shri M. M. Agarwala
21. Director General, R.D.S.O. . . . . Shri B. Mohanty

*Miscellaneous*

1. Director General, P.&T. . . . . Shri S. K. Ghose
2. Chief Commissioner of Railway Safety. . . . . Shri P. N. M. Murthy

**Labour Appellate Tribunals**

\*587. SHRI M. RAM GOPAL REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether Government have been urged to revive Labour Appellate Tribunals to reduce the burden on High Courts; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Government's attention has been drawn to a suggestion for revival of the Labour Appellate Tribunals, made by Justice E. S. Venkataramaiah of the Supreme Court, while delivering his inaugural address at the All India Labour Law Seminar held at New Delhi on the 24th June, 1980.

There is yet another suggestion that an Industrial Relations Commission should be set up which will, *inter alia*, adjudicate on disputes referred to it. There are also suggestions to dispense with adjudication altogether and to promote, instead, arbitration. The views of workers' and employers' organisations as also of State Governments are proposed to be ascertained on all these suggestions at the next meeting of the National Tripartite.

**Kidnapping of Girls and looting of Passengers**

\*588. SHRI BHIKHU RAM JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the two girls aged nearly 19 and 17 years were kidnapped and many passengers robbed while travelling in the train from Waltair to Durg during early June this year;

(b) if so, the details thereof; and

(c) what steps have been taken to arrest the culprits and recover the two girls?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

**राष्ट्रीय स्वास्थ्य और परिवार कल्याण कार्यक्रम का क्रियान्वयन**

\*589. श्री राम लाल राही : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत तीन वर्षों के दौरान राष्ट्रीय स्वास्थ्य और परिवार कल्याण कार्यक्रम के सुचारु क्रियान्वयन की धीमी गति और उसके प्रति उदासीनता के कारण उस पर विपरीत प्रभाव पड़ा है; और

(ख) इस बारे में तथ्य क्या हैं और इसके मुख्य कारण क्या हैं और इन कारणों/संकावनों को दूर करने के लिए क्या प्रयत्न किए गए हैं ?